

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6341/2006

(From the judgement and order dated 03/02/2005 in CRLA No.774/1996
of The HIGH COURT OF MADRAS)

RAVI @ RAVICHANDRAN

Petitioner(s)

VERSUS

STATE REP.BY INSPECTOR OF POLICE

Respondent(s)

[With appln(s) for c/delay in filing SLP, bail, exemption from filing
O.T. and office report]

Date: 23/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. Satya Mitra Garg, Adv.

For Respondent(s) Mr. R. Shunmugasundaram, Sr. Adv.

Mr. V.G. Pragasam, Adv.

Mr. S. Vallinayagam, Adv.

Mr. S. Prabhu Ramasubramanian, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on Monday, the 02nd April 2007, for final disposal.

(Subhash Chander)

Court Master

(Pushap Lata Bhardwaj)

Court Master